Todo (salo)

सेवा में,

अवर सचिव (स्थापना शाखा) बिहार विधान सभा सचिवालय, पटना ।

विषय:- चल-अचल संपत्ति तथा दायित्वों का ब्यौरा समर्पित करने के संबंध में ।

महाशय,

सविनय निवेदन है कि सभा सचिवालय के आदेश ज्ञापांक-279, दिनांक 23.01.2024 के आलोक में वर्ष-2023-24 का मैं अपने चल-अचल संपत्ति तथा दायित्वों का ब्यौरा समर्पित कर रहा हूँ।

अत: श्रीमान् से अनुरोध है कि मेरा चल-अचल संपत्ति तथा दायित्वों का ब्यौरा ग्रहण करने की कृपा की जाय ।

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विश्वासभाजन

राजीव रंजन-1)

सहायक प्रशाखा पदाधिकारी बिहार विधान सभा सचिवालय, पटना ।

## **Declaration or Assets and Liabilities**

Year-2023-24

I, ...Rajeev Ranjan-I..., son/daughter/wife of ...Shri Parshuram Prasad..., aged..41... Years, belonging to ...Bihar Legislative Assembly Secretariat Patna... service and presently working as ...Assistant Section Officer... given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s) Babita Kumari	Dependant-1 Dev Ranjan	Dependant-2 Divyanshu Ranjan	Dependant-3 Sri Parshuram Prasad (F) Smt. Sakila Devi (M)
(i)	Cash	5000/-	55000/-			2000/-(F) 1000/-(M)
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10839486457	S.B.I-A/C- 34001789830 B.O.I- 579010110001414			P.N.B-A/C- 3869000100672318 (F) CANARA BANK- A/C- 5466101003702 (M)
(iii)	Bonds, Debentures and shares in Companies	SIP 2000/- per Month	LIC-559860864 26976/- ONE TIME INVESTMENT SIP 2000/- per Month	=	_	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC- 513157003 - 3164/-H-Yrly, 513502677- 1207/- H-Yrly 514043523-2273/- H-Yrly 518663263-9955/- Yrly 817273434-12343/- Yrly	LIC- 514515405 -5156/Yrly			
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 3G Scooty BR-01-DA-8238 Tata Nexon BR-01-FB-6033				
(vi)	Jewellery (give details of weight and value)	Gold- 40 gm Silver-300gm	Gold- 200 gm Sliver-400 gm.			Gold- 50 gm (M) Silver-200gm (M)
(vii)	Other assets, such as values of claims / interests					-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		l Katha Marcha Marchi Patna Loan (8,00,000) Year-2023 SBI	<u>-</u>		5 (Five) Akar (G.Father) on None Paternal
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-			_
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			2-m		_
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(v)	Other (such as interest in property)	71 -4				- 1

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(i) Loans from Banks	BOB Car Loan A/c No-0565060001806 Patna City	780000/- 2021
(ii) Loans from financial institutions		
(iii) Government Dues: (a) dues to departments dealing with government accommodation		_
(b) dues to departments dealing with supply of water		
(c) dues to departments dealing with supply of electricity		-
	(ii) Loans from Banks  (iii) Loans from financial institutions  (iii) Government Dues:     (a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water  (c) dues to departments dealing with	(i) Loans from Banks  (i) Loans from Banks  (ii) Loans from Banks  (iii) Loans from financial institutions  (iii) Government Dues: (a) dues to departments dealing with government accommodation  (b) dues to departments dealing with supply of water  (c) dues to departments dealing with

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	(d) dues to departments dealing with telephones			
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)			
	(f) Other dues, if any			
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AXCPR4527N Year-2022-23 95,035/-		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]			
	(iii) Sales Tax [ Only in case of proprietary business]			
	(iv) Property Tax			

C Personal Detail		
GPF/CPF/PRAN No.	=	PTS/BLA-1260
Gender		M (M/F)
Date of Birth		2 0 1 1 1 9 8 2 (DD/MM/YYYY)
Class/Group		B (A/B/C)
Cadre	-	Administrative
		(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	;-	Nalanda

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 12.02.2024

Signature: Rojeer Kayim.

Name of Employee: RAJEEV RANJAN-I

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.